

Assam Schedule VIII Form No. 12  
High Court Criminal Form No. (M) 106

ORDER SHEET FOR MAGISTRATE'S RECORDS

District : Lakhimpur

**In the Court of Addl. Chief Judicial Magistrate  
Lakhimpur, North Lakhimpur**

**CR(NI) 04/2018**

Present: Md. F.U. Choudhury, AJS

**ORDER**

25.03.2021:

Accused is absent without any step.

Complainant is absent without any step.

Complainant has not submitted any evidence today.

In view of the above and in the absence of any evidence of complainant side, this case is dismissed u/s 256 of CrPC. Consequently, the accused Sri Rubul Dutta is acquitted.

Sd/-  
(Sri F.U. Choudhury)  
Addl. Chief Judicial Magistrate  
Lakhimpur, North Lakhimpur